

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBB (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claim received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claim under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	No Claims have been received from this category of creditor by IRP/RP till February 13, 2023.
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	No Claims have been received from this category of creditor by IRP/RP till February 13, 2023.
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	7,53,75,741.17	1	7,53,75,741.17	-	-	-	3	Details of claims attached as Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	-	-	-	-	-	-	4	No Claims have been received from this category of creditor by IRP/RP till February 13, 2023.
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	No Claims have been received from this category of creditor by IRP/RP till February 13, 2023.
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	No Claims have been received from this category of creditor by IRP/RP till February 13, 2023.
7	Operational creditors (Government Dues)	1	5,85,21,096.21	1	5,85,21,096.21	-	-	-	7	Details of claims attached as Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	1,32,43,677	1	1,32,43,677.00	-	-	-	8	Details of claims attached as Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	No Claims have been received from this category of creditor by IRP/RP till February 13, 2023.
<b>Total</b>		<b>3</b>	<b>14,71,40,514.38</b>	<b>3</b>	<b>14,71,40,514.38</b>	-	-	-		

*Samudra*

## Annexure – 7

Name of the corporate debtor: Bella Jewelry Private Limited; Date of commencement of CIRP: November 22, 2022; List of creditors as on: February 13, 2023

## List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
1	Seepz Special Economic Zone	Office of the Development Commissioner; Ministry of Commerce & Industry; Government of India	12.12.2022	5,84,75,427.21	5,84,75,427.21	Unsecured	No	NA	NA	NA	Nil	-	
2	Value Added Tax Department & GST	Assistant Commissioner of State Tax, MUM-VAT-D-706 on behalf of Finance Department, GST Bhavan	24.01.2023	45669	45669	Unsecured	No	NA	NA	NA	Nil	-	

